

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'F', NEW DELHI**

**BEFORE SH. N. K. BILLAIYA, ACCOUNTANT MEMBER  
AND  
SH. KUL BHARAT, JUDICIAL MEMBER  
(THROUGH VIDEO CONFERENCING)**

ITA No.6908/Del/2018  
Assessment Year: 2015-16

<b>Vikas Bhasin D-196, Sector-47, Noida PAN No.AEMPB7747K (APPELLANT)</b>	<b>Vs</b>	<b>ACIT Circle-2 Ghaziabad (RESPONDENT)</b>
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Appellant by	Sh. Krishan Kant, Advocate
Respondent by	Sh. I. P. S. Bindra, CIT DR

Date of hearing:	20/10/2021
Date of Pronouncement:	20/10/2021

**ORDER**

**PER N. K. BILLAIYA, AM:**

1. This appeal by the assessee is preferred against the order of the CIT(A), Ghaziabad dated 31.08.2018 pertaining to A.Y.2015-16.
2. At the very outset our attention was drawn to the email dated 18.10.2021 sent by [ahluwalia.kk@gmail.com](mailto:ahluwalia.kk@gmail.com) wherein it has been mentioned that this appeal has been wrongly filed and should be treated as infructuous.

3. Noting the contents of the email this appeal is dismissed as withdrawn.

4. Decision announced in the open court in the presence of both the representatives on 20.10.2021.

**Sd/-**  
**(KUL BHARAT)**  
**JUDICIAL MEMBER**

\*NEHA\*

Date:-20.10.2021

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

**Sd/-**  
**(N. K. BILLAIYA)**  
**ACCOUNTANT MEMBER**

ASSISTANT REGISTRAR  
ITAT NEW DELHI

Date of dictation	20.10.2021
Date on which the typed draft is placed before the dictating Member	20.10.2021
Date on which the typed draft is placed before the Other member	20.10.2021
Date on which the approved draft comes to the Sr.PS/PS	20.10.2021
Date on which the fair order is placed before the Dictating Member for Pronouncement	20.10.2021
Date on which the fair order comes back to the Sr. PS/ PS	20.10.2021
Date on which the final order is uploaded on the website of ITAT	20.10.2021
Date on which the file goes to the Bench Clerk	20.10.2021
Date on which file goes to the Head Clerk.	
The date on which file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	